

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

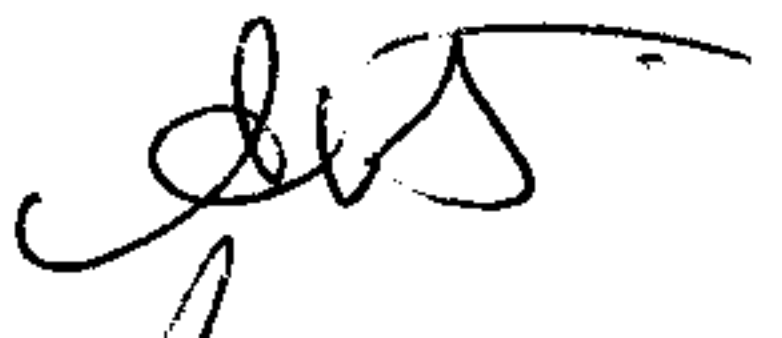
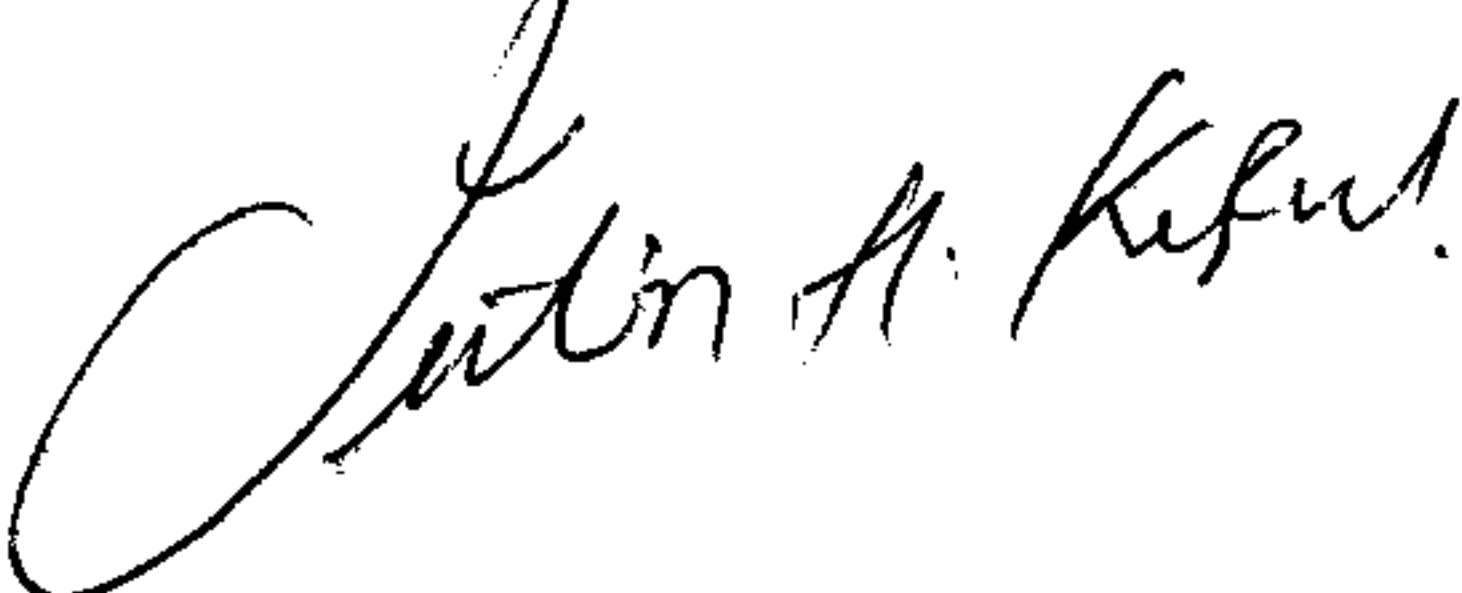
**T.P. No. 134/397-398/NCLT/AHM/2016
C.P. No. 65/397-398/CLB/MB/2016**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2018**

Name of the Company: Sandeep J Dave
V/s.
Environmental Project Mgt. Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Alkesh JALAN	PCS	PETITIONER	
2.	Jatin Kapadia	PCS	Respondent	

ORDER

PCS Mr. Alkesh Jalan is present for the petitioner. PCS Mr. Jatin Kapadia is present for the respondent.

On the request of both sides the matter is adjourned.

List the matter on 21.12.2018


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 2nd day of November, 2018.